NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.02/2017 RT CP (CAA) No.125/Chd/Hry/2017

In the matter of:

Quadrant Infosoft Private Limited having its registered office at SCO NO.43, Sector 15 A, Old Judicial Complex, Gurgaon, Haryana-122001.

... Petitioner No.1/Transferor Company

WITH

Mediaagility India Private Limited having its registered office at SCO NO.43, Sector 15 A, Old Judicial Complex, Gurgaon, Haryana-122001.

...Petitioner No.2/Transferee Company

Present: Mr. Arun Saxena and Mr. Praveen Gupta, Advocates for petitioners.

As per office report, reports of the Regional Director, Northern Region, Ministry of Corporate Affairs, New Delhi and the Registrar of Companies, NCT of Delhi and Haryana have been received. Compliance affidavit in terms of order dated 30.05.2017 has also been filed. The same be taken on record.

List the matter on 24.08.2017 for arguments.

(Justice R.P.Nagrath) Member (Judicial)

July 20, 2017.